

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 360 OF 2017 &  
IA NO. 786 OF 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mr. Rama Shanker Awasthi**

**... Appellant(s)**

**Vs.**

**Bajaj Energy Private Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Shubham Arya

Counsel for the Respondent(s)

: Mr. Sanjeev Kr. Singh  
Ms. Aparajita Upadhayay  
Mr. Upendra Prasad  
Mr. Alok Krishna Agarwal for R-1

Mr. S. Vallinayagam for R-2

Mr. C. K. Rai

Mr. Sachin Dubey for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.02.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*